

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TREES OF LIFE PVT. LTD.

RELEVANT PARTICULARS	
1. Name of corporate debtor	Trees of Life Pvt. Ltd.
2. Date of incorporation of corporate debtor	13/05/2008
3. Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4. Corporate Identity No. of corporate debtor	U15490MH2008PTC182146
5. Address of the registered office and principal office (if any) of corporate debtor	Office No.304, 3rd floor, Quantum Tower, Rambaug, S. V. Road, Malad (West), Mumbai- 400064
6. Insolvency commencement date in respect of corporate debtor	Pronouncement of order dated : 21/12/2023; NCLT Order received on 10/01/2024
7. Estimated date of closure of insolvency resolution process	08/07/2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Pournima Jayant Tungatkar (Regn. No.IBBI/IPA-002/IP-NO1188/2021-2022/13989)
9. Address and e-mail of the interim resolution professional, as registered with the Board	4A, Shree Ganesh Complex, S.No.86/1B/2B, Gandhibhavan Road, Kothrud, Pune-411038. Email ID - tungatkarpournima@gmail.com
10. Address and email to be used for correspondence with the interim resolution professional	Jayant Bunglow Plot No. 28, Vidnyan Nagar Co-op. Soc., S.No.17/1, Bavdhan Khurd, Pune-411021 (Email ID- cirp.tol24@gmail.com)
11. Last date for submission of claims	24/01/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link - https://ibbi.gov.in/ten/home/downloads (b) N. A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **TREES OF LIFE PVT. LTD.** on 21/12/2023.

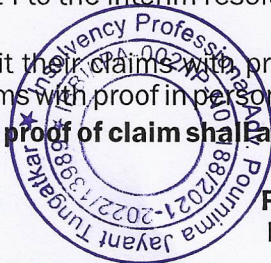
The creditors of **TREES OF LIFE PVT. LTD.** are hereby called upon to submit their claims with proof on or before 24/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date : 12/01/2024

Place : Pune



P. J. Tungatkar
POURNIMA JAYANT TUNGATKAR
Interim Resolution Professional
TREES OF LIFE PVT. LTD.

Regn. No. IBBI/IPA-002/IP-NO1188/2021-2022/13989

AFA Valid Till 12/01/2024